

OFFICE OF THE DISTRICT JUDGE, NABARANGPUR.

Dated, this the 25th day of August, 2020.

Sub: Regarding functioning of Courts and Offices in the judgeship of Nabarangpur during shutdown.

ORDER.

All the Courts of the Judgeship are hereby instructed to take up only urgent matters through virtual mode / video conferencing from their residence with minimal staff on 25th August, 2020 and 26th August, 2020 in view of shutdown imposed by the Collector & District Magistrate-cum-Empowered Officer, Nabarangpur vide Order No.2786, dated 22.08.2020 and the guidelines for functioning of the Subordinate Courts notified by the Hon'ble Court vide Order dated 21st August, 2020 communicated under Memo No.7743(70), dated 21.08.2020.

sd/-
**DISTRICT JUDGE,
NABARANGPUR.**

Memo No. 34646/2020, Dated this the 25th day of August, 2020.

Copy forwarded to the Judge, Family Court, Nabarangpur / Addl. District & Sessions Judge-cum-Special Court under POCSO Act, Nabarangpur / Addl. District & Sessions Judge, Nabarangpur / Addl. District & Sessions Judge, Umerkote/ Chief Judl. Magistrate, Nabarangpur/ Asst. Sessions Judge(STC)-cum-PMJJB-cum- Registrar, Civil Courts, Nabarangpur/ Senior Civil Judge-cum-MFC, Nabarangpur /Senior Civil Judge-cum-ASJ, Umerkote/ Secretary, D.I.S.A, Nabarangpur/ SDJM, Nabarangpur/ JMFC, Umerkote / N.G.N.-Cum-JMFC, Raighar/ JMFC, Chandahandi/ JMFC, Nabarangpur(LR) for information and necessary action.

Copy for circulation among the District Office Staff for their information and necessary action.

sd/-
Registrar, 25-8-2020
Civil Courts, Nabarangpur.

Memo No. /2020, Dated this the day of August, 2020.

Copy forwarded to the Collector & District Magistrate Nabarangpur /Supdt. of Police, Nabarangpur/ Superintendent of Sub Jail, Nabarangpur/Umerkote for information and necessary action.

Copy to Secretary, Bar Association, Nabarangpur/ Umerkote/ Raighar/ Chandahandi for information and necessary action.

Registrar,
Civil Courts, Nabarangpur.